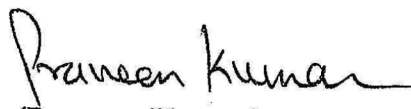


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SW)  
DWARKA COURTS, NEW DELHI

ORDER

In pursuance of the provisions of sub-section ( 1 & 2 ) of Section 5 of the Right to Information Act, 2005, (22 of 2005), read with rules 2 ('F' & 'G') of Delhi District Court, (Right to Information ) Rules, 2008, Ms. Manju Bindra, Sr. Administrative Officer (J), is hereby designated as Public Information Officer as well as Nodal Officer for RTI Cell of Dwarka District Courts with immediate effect.

  
(Praveen Kumar)

Principal District & Sessions Judge  
South-West District, Dwarka Courts, New Delhi

No. 15271-15321 /RTI/DWK/2023

Dated: 8/6/23

Copy forwarded for information to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judges, South-East, West, North-West, East, Shahdara, North-East, New Delhi, North and South Districts, Delhi.
4. The Judicial Officers concerned South-West District, Dwarka.
5. Ms. Kiran Gupta, Ld. ADJ-01(SW)/Transparency Officer, RTI Cell, Dwarka Courts.
6. The Secretary (AR), A.R. Department, 7th Level, C Wing, Delhi Secretariat, GNCTD.
7. Assistant Public Information Officer/D.D.O, South-West District.
8. All the Sr. A.O.(J)/Branch Incharges, Dwarka Courts.
9. PS in the Principal District & Sessions Judges' Secretariat, Dwarka Courts.
10. Web Site Committee (Hindi & English), Tis Hazari Courts.
11. Branch In-Charge R&I, Dwarka Courts, New Delhi to upload the same on Layers portal.



Principal District & Sessions Judge  
South-West District, Dwarka Courts, New Delhi